

**CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA**  
**02-06-2014 TO 05-06-2014**

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|---|---|
| <b>1. Hon'ble Mr. Justice Mihir Kumar Jha</b>       | Bail Applications under Section 438 Cr. P. C.<br><b>(Civil and Criminal Application and Motion)</b> |
| <b>2. Hon'ble Mr. Justice Kishore K. Mandal</b>     | Bail Applications under Section 438 Cr. P. C.   |
| <b>3. Hon'ble Mr. Justice Ashwani Kumar Singh</b>   | Bail Applications under Section 439 Cr. P. C.   |
| <b>4. Hon'ble Mr. Justice Prabhat Kumar Jha</b>     | Bail Applications under Section 439 Cr. P. C.   |
| <b>5. Hon'ble Mr. Justice Jitendra Mohan Sharma</b> | Bail Applications under Section 439 Cr. P. C.   |

Patna High Court  
The 29<sup>th</sup> May, 2014

By order of **Hon'ble the Chief Justice**  
**Sd/- (Arbind Madhav)**  
**Registrar(L & C)**